

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 206/TL/2026

Subject : Petition under Sections 14, 15 and 79(1)(e) of Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 seeking grant of a separate Transmission Licence to Ishanagar Power Transmission Limited for the project to be implemented under the Regulated Tariff Mechanism.

Petitioner : Ishanagar Power Transmission Limited (IPTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) & Ors.

Date of Hearing : **27.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Aparajita Upadhyay, Advocate, IPTL

Record of Proceedings

The learned counsel for the Petitioner submitted that the present Petition has been filed seeking grant of a separate transmission licence to Ishanagar Power Transmission Limited for implementation of the project, namely, *"Implementation of 1 No. 400 kV line bay at Ishanagar (New) Sub-station for interconnection of M/s Avaada Energy Pvt. Ltd. (AEPL) 350 MW REGS"*, under the Regulated Tariff Mechanism (RTM) as awarded by the Respondent/CTUIL vide OM dated 4.11.2025. She further submitted that the Respondent/CTUIL, vide letter dated 8.4.2026, has also recommended the grant of transmission licence to the Petitioner.

2. After hearing the learned counsel for the Petitioner, the Commission directed as under:

- (a) Admit and issue notice to the Respondents;
- (b) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder(s) within a week thereafter.
- (c) The Respondent/CTUIL to file a copy of its reply in response to the Petitioner's email dated 5.12.2025, wherein details of cost estimation were sought, within two weeks.

3. The Petition will be listed for hearing on **24.6.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)